

1	2	3	4	5	6	7	8
14.	Meghalaya	0.55	4.94	8.96	0.59	5.19	8.86
15.	Mizoram	2.21	8.44	3.82	2.09	7.93	3.79
16.	Nagaland	0.72	7.29	10.14	0.70	7.20	10.22
17.	Odisha	33.44	378.64	11.32	33.46	379.22	11.33
18.	Punjab	8.85	202.55	22.88	9.36	214.48	22.91
19.	Rajasthan	62.50	1149.29	18.39	65.50	1211.75	18.50
20.	Sikkim	0.36	1.93	5.35	0.62	3.48	5.61
21.	Tamil Nadu	35.58	750.67	21.10	27.35	272.41	9.96
22.	Telangana	15.58	402.37	25.83	8.13	174.79	21.50
23.	Tripura	0.47	3.24	6.95	0.25	3.45	13.87
24.	Uttar Pradesh	26.08	426.98	16.37	26.85	439.64	16.37
25.	Uttarakhand	4.12	41.77	10.15	4.13	41.87	10.15
26.	West Bengal	29.00	465.45	16.05	35.20	632.75	17.98
27.	Others	0.85	17.89	21.17	0.82	17.37	21.18

Extending the activities of Ministry to Kerala

2828. SHRI BINOY VISWAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government would extend the activities of the Food Processing Ministry to distant States like Kerala;
- (b) the possible areas where the Ministry could help Kerala;
- (c) whether there are any proposals for FDI in food processing industry; and
- (d) the extent to which 'Make in India' projects have materialised in the food processing sector?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) The Ministry of Food Processing Industries is implementing a Central Sector Scheme -PRADHAN MANTRI KISAN SAMPADA YOJANA - (PMKSY) for promotion and development of Food Processing

Industries in the country including Kerala. The various schemes implemented under PMKSY are (i) Mega Food Parks; (ii) Integrated Cold Chain and Value Addition infrastructure; (iii) Creation/Expansion of Food Processing and Preservation Capacities; (iv) Infrastructure for Agro-Processing Clusters; (v) Creation of Backward and Forward Linkages; (vi) Food Safety and Quality Assurance Infrastructure and (vii) Human Resources and Institutions.

PMKSY is a comprehensive package resulting in creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet. Not only it provides a big boost to the growth of food processing sector in the country but also help in providing better prices to farmers and is a big step towards doubling of farmers income, creating huge employment opportunities especially in the rural areas, reducing wastage of agricultural produce, increasing the processing level and enhancing the export of the processed foods.

The Ministry of Food Processing industries does not setup any food processing industries/units/projects on its own. It provides financial assistance in the form of Grant-in-Aid to the individual, farmers, Farmer Producer Organisations (FPOs), Entrepreneurs, Cooperatives, Societies, Self Help Groups (SHGs), Private Companies and Central/ State PSUs etc. under its various schemes for setting up of food processing industries/ units/ projects. The Schemes are not any region specific or State specific, but are demand driven. Financial assistance to the eligible applicant is provided as per the Scheme guidelines and against the Expression of Interest issued by the Ministry from time to time. Ministry is implementing 2 Mega Food Parks and 4 Cold Chain Projects in Kerala.

(c) and (d) Government has allowed 100% Foreign Direct Investment (FDI) in the food processing sector through automatic route subject to applicable laws/sectoral rules/regulations/security conditions. Also, 100% FDI with Government approval for retail trading, including through e-commerce, is allowed for food products manufactured or produced in India. Eight FDI proposals for retail trading in food products have been approved amounting to about US\$700 million during 2017-18.

Government has also taken a number of policy initiatives like creation of a special fund of ₹ 2000 crores in National Bank for Agriculture and Rural Development (NABARD) to provide affordable credit to food processing industries; classification of food & agro-based processing units and cold chain as agriculture activity for Priority Sector Lending (PSL); lower Goods & Services Tax (GST) rates for majority of food products,

100% exemption of income tax on profit for new food processing units, concessional import duty for plant and machinery under project imports benefit scheme etc. to further boost the development and promotion of Food Processing Sector.

Growth of FPI in Himachal Pradesh

2829. SHRIMATI VIPLOVE THAKUR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government proposes to promote the Food Processing Industry (FPI) in the country;
- (b) if so, the details thereof along with the specific action taken thereon; and
- (c) the details of the growth of FPI in Himachal Pradesh during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) Government is implementing a new Central Sector Scheme - PRADHAN MANTRI KISAN SAMPADA YOJANA - (PMKSY) on 3rd May, 2017 with an allocation of Rs. 6000 crores for the period 2016-20 coterminous with the 14th Finance Commission cycle for promotion and development of Food Processing Industry in the country. The various schemes implemented under PMKSY are (i) Mega Food Parks; (ii) Integrated Cold Chain and Value Addition Infrastructure; (iii) Creation/Expansion of Food Processing and Preservation Capacities; (iv) Infrastructure for Agro-Processing Clusters; (v) Creation of Backward and Forward Linkages; (vi) Food Safety and Quality Assurance Infrastructure and (vii) Human Resources and Institutions.

PMKSY is a comprehensive package resulting in creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet. Not only it provides a big boost to the growth of food processing sector in the country but also help in providing better prices to farmers and is a big step towards doubling of farmers income, creating huge employment opportunities especially in the rural areas, reducing wastage of agricultural produce, increasing the processing level and enhancing the export of the processed foods.

Government has also taken a number of policy initiatives like permitting 100% Foreign Direct Investment (FDI) through automatic route in manufacturing of food products and 100% FDI under Government approval route for trading, including through